


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2019

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394 of Companies Act 1956

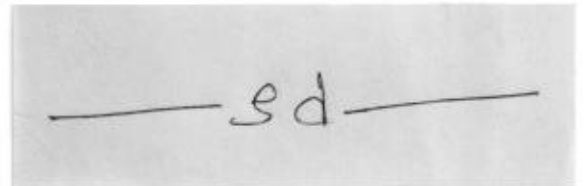
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>	Dinker Singh	Adv	Asset Reconstruction Company (India) Ltd	

CP NO. 10/2010

Due to call of strike given by the Bar Association of NCLT, Allahabad Bench.

List the matter on 27th September, 2019.

Dated: 29.08.2019



A.R.K. SINHA
MEMBER (J)